

Government of Punjab
Department of Industries and Commerce
(Policy Implementation Unit)
Corrigendum

Dated: 13-12-2019

No. PIU/OG-2018/BFP/4978 In pursuance of the provisions of Clause 23.1 of the Detailed Schemes & Operational Guidelines 2018 for availing fiscal incentives notified vide no. PIU/IBDP-2017/Amendments/2018/4010 dated: 07-08-2018, regarding Migrated Unit, the amendments are hereby made in the corrigendum issued vide No. PIU/OG-2018/BFP/5716 dated: 27-11-2018 as under:-

23.1 Migrated Unit

- (i). Units which have applied to PBIP but have not availed any benefit of FIIP(R) 2013 and have not come into commercial production before the effective date, shall have one time special opportunity to avail the benefits of Industrial and Business Development Policy, 2017 provided they exercise this option within 60 days from the date of approval by the Punjab Industrial & Business Development Board i.e. 02.12.2019.
- (ii). Units which have already obtained partial incentives under FIIP (R) 2013 but have not come into commercial production before the effective date of new policy, shall have one time special opportunity to avail the benefits of the said policy provided they exercise this option within 60 days from the date of approval by the Punjab Industrial & Business Development Board i.e. 02.12.2019 provided they are otherwise eligible under this policy. The benefits already availed by such units under FIIP (R) 2013 will be refunded or adjusted in the IBDP 2017 along with simple interest @12% per annum to the State within 60 days from the acceptance of their option by the State.

Vini Mahajan, IAS

Dated: 13-12-2019

Additional Chief Secretary to Govt of Punjab
Department of Industries & Commerce, Punjab

Endst No PIU/OG-2018/BFP/4979-4980

Dated: 13-12-19

A copy of the above is forwarded to the following for information please.

- (i) The Chief Principal Secretary to Chief Minister, Punjab
- (ii) The Chief Secretary, Punjab


Special Secretary to Government of Punjab
Department of Industries and Commerce

Endst No PIU/OG-2018/BFP/ 4981-4986

Dated: 13-12-19

A copy of the above is forwarded to the following for information please.

- (i) All the Special Chief Secretaries/Additional Chief Secretaries/Financial Commissioners/Principal Secretaries/ Administrative Secretaries, Punjab.
- (ii) Chief Executive Officer, Punjab Bureau of Investment Promotion.
- (iii) The Director of Industries & Commerce, Punjab
- (iv) All Deputy Commissioners in the State of Punjab.
- (v) Additional Director (Incentive)
- (vi) All General Managers, District Industries Centre, in the State of Punjab.



Special Secretary to Government of Punjab
Department of Industries and Commerce

Endst No PIU/OG-2018/BFP/ 4987

Dated: 13-12-19

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

- (i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab



Special Secretary to Government of Punjab
Department of Industries and Commerce